

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA Nos. 1037 & 1034 of 2018
in DFR No. 2779 of 2018

Dated : 16th August , 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Vyshali Energy Pvt. Ltd.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : ----.

ORDER

Learned counsel appearing for the Appellant prays for another one week's time to file affidavit of service in respect of Respondent Nos.3 to 7.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on **28.08.2018** to enable him to file affidavit of service, as requested.

The Respondent No.3 is directed to not to precipitate in the matter till the next day of hearing i.e. **28.08.2018**.

(S. D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member